

[Translation]

Proposal for Development of Sports in Bihar

2259 SHRI CHHEDI PASWAN Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether the Union Government have received any proposal for development of sports in Bihar under the Eighth Five Year Plan, and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE) (a) No, Sir

(b) Does not anse

Additional coaches in Trains

2260 SHRI CHHEDI PASWAN Will the Minister of RAILWAYS be pleased to state

(a) whether the Union Government propose to attach additional coaches of second class general compartment in each of the 2311/2312, 2381/2382 and 2815/2816 trains running on the Grand Chord line in view of the increasing number of passenger on this route, and

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL - LIKARJUN) (a) No, Sir

(b) Does not arise.

(c) Due to non-availability of room on these trains

[English]

Frequency of Rajkot-Trivandrum and Ahmedabad-Cochin Expresses

2261 SHRIMATI DIPIKA H TOPIWALA Will the Minister of RAILWAYS be pleased to state

(a) whether the Government propose to run 2603 Rajkot Trivandrum and 2637 Ahmedabad-Cochin Express daily,

(b) if so, the details thereof and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL - LIKARJUN) (a) to (c) There is no proposal to increase the frequency of 2603/2604 Trivandrum-Rajkot and 2637/2638 Cochin-Ahmedabad Expresses. However, it has been decided to introduce a new weekly service between Trivandrum and Gandhidham w e f 1 7 92. This train will run on the same scheduled as 2603/2604 and 2637/2638 Expresses on common sections.

Reservation Quota for Godhra

2262 SHRIMATI DIPIKA H TOPIWALA Will the Minister of RAILWAYS be pleased to state

(a) whether the Government propose to increase the reservation quota for Godhra junction on Western Railway in South bound trains,

(b) if so, when it is likely to be implemented, and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). No train for south passes through Godhra. Allotment of quota at this station ex. Vadodara in south bound trains is not feasible due to full utilisation of the quotas at the existing quota holding stations.

Homoeopathic Medicine for Eye

2263. SHRI R. SURENDER REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a homoeopathic medicine for eye use banned in 1989 by the Drug Controller of India on account of its being 'sub standard' has again been allowed entry in India;

(b) if so, the reasons therefor, and

(c) the steps taken by the Government to ensure the minimum standard prescribed for the medicine?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) No, Sir.

(b) Does not arise.

(c) Import is allowed only if the samples taken from the import consignment pass the tests and meet the local requirements.

Overbridge at Randia

2264. SHRI ARJUN CHARAN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct an overbridge at the railway gate in

Randia between Bhadrakh and Baundpur stations in Khurda Road Division in view of heavy density of traffic there; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Proposals for such works are included in Railways' Works Programme after they are sponsored by the State Government and plans and estimates finalised jointly. The Railways have not, so far, received from the State Government firm proposal for the desired facility.

[Translation]

Primary Health Centres in Madhya Pradesh

2265 SHRI SURAJBHANU SOLANKI:
SHRI YOGANAND SARASWATI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres opened in the State of Madhya Pradesh under the Centrally Sponsored Scheme during the Seventh Plan; and

(b) the extent of assistance provided to the State during the aforesaid period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Primary Health Centres are opened under the State Sector Minimum Needs Programme and not under the Centrally Sponsored Scheme. As per the information received from the State Govt., 657